NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 02/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

Preettri. S. trasu Counsel for P or Rayajopal & Rayhunalhan

ORDER

Counsel for petitioner present. Counsel for respondents called absent. Counsel for petitioner stated that she received a communication from the counsel for respondents informing that he could not attend before the Tribunal today due to cancellation of flight. Time extended at request for making submissions in CA 72/2017. Put up on 21.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc